FORM II

[See paragraph 6(1)]

APPLICATION FORM FOR *PRADHAN MANTRI GARIB KALYAN* DEPOSIT SCHEME, 2016

Application No.

Bank: …… **Branch:** ……

Applicant(s) name(s) [in block letters]

Name	Date of Birth (DD/MM/YYYY)	Gender	PAN

Communication address of the applicant:

		City:	State:	Pin Code:
Telephones No.	Email:	Mobile No.		

Amount of Deposit: ₹.……(Rupees …… only)

Mode of subscription:[ ] Cash [ ] Cheque or DD [ ] Electronic Transfer

Cheque/DD No…… dated ……/……/…… drawn on (Bank/branch) …….. …… for (Amount) ₹ ……..…… (Rupees……..…..….. …..……only)

Bank Details (for Redemption payment)**: Bank name**……..……..

Branch…….

Account Number															
IFSC															

Particulars of Nominee

Sr. No.	Full name and address of nominee	Date of birth	Relationship with the holder of Bonds Ledger Account

Note: Additional information may be provided in the respective form available with the bank/branch.

I have read and understood the details of the scheme and the other information provided for declarants including rights and duties.

Signature/Thumb Impression (Applicant)

DATE: _____

Place: _____

Witnesses: (Only in case of thumb impression the same has to be attested by two witnesses)

Name of 1st Witness…… Name of 2nd Witness……

Address……

Address……

Signature…… Signature……

Acknowledgement Receipt for declarant

Application No.

Date ……/……/……

Received from Mr/Mrs/Ms …… Cash/ Demand Draft/Cheque No./Electronic Transfer/ …… dated ……/……/…… drawn on (Bank and branch) …… for ₹ …… (Rupees…… …… only) for the acceptance of deposits under *Pradhan Mantri Garib Kalyan* Deposit Scheme, 2016 for a period of four years of the nominal value of ₹…… (Rupees……only).

Date, Bank stamp and signature of the authorised official of the bank.

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